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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

27.11.2017

O.A./260/712/2012

PRASANT KUMAR PRUSTY  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:15

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. S. C. Satpathy

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant on call.</p> <p>This is case of 2012 and it appears that the applicant is no more interested to pursue this matter. Accordingly, the O. A. is dismissed for default.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>

Or. dt. 27/11/17

Copies of  
order are being  
prepared for  
Counsel for  
both sides.

P.K.Mishra  
30.11.17  
S.O. 12

28/11/17